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SLP(C)No. 4723 OF 2003
ITEM No.52

Court No.11

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.4723/2003

(From the judgement and order dated 19/08/2002 in WP 3614/02
of The HIGH COURT OF BOMBAY)

D.M. MARGE & ORS.

Petitioner (s)

VERSUS

EXECUTIVE ENGINEER, SILVASSA & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 18/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Ms. Varuna Bhandari Gagnani, Adv. for
Mr. T Mahipal, Adv.

For Respondent (s)Ms. Alka Agrawal, Adv.
Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following

O R D E R

In view of the letter circulated by learned counsel for the petitioners three weeks time is granted for filing rejoinder affidavit. List this matter after three weeks.

(D.L.Chugh) (Vijay Aggarwal)
Court Master Court Master